

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 15.2.2016

OA No.291/00034/2016

Mr. Vikas Pareek, Proxy Counsel for the applicant.

Having heard the Ld. Counsel for the applicant, having gone through the record with his valuable help and considering the matter, the main OA is disposed of with the direction to respondent No.3 to decide the representation dated 7.7.2014 (Ann.A/5) filed by the petitioner in accordance with the law within a period of two months from the date of receipt of the copy of this order.

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(MS.MEENAKSHI HOOJA)
MEMBER(A)

Mehmood Singh Sullar
(JUSTICE M.S.SULLAR)
MEMBER(J)

Adm/